

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**13. IA 1439/2020 IA 1014/2020 IA 1223/2020 IA 1065/2021  
IA 912/2024 In C.P. (IB)/559(MB)2018**

**CORAM:**

**SHRI ANIL RAJ CHELLAN  
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER  
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2024**

**NAME OF THE PARTIES: IA 912/2024 Sharadchandra Panditrao  
Borkar Vs. Trend Electronics Ltd  
IN THE MATTER OF  
State Bank of India  
V/s  
Trend Electronics Ltd.**

**Section: 7, 60(5) of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA No. 1014/2020**:- Counsel, Ankit Lohia a/w Adv. Rishabh Chandra a/w Adv. Sandhya Iyer appeared for the Liquidator. Adv. Hemant Sethi a/w Prateek Mishra, Adv. Tanaya Sethi appeared for the Respondent. Heard the submissions of the Counsel appearing for the Respondent at a considerable length. At the request of the parties, list the **IA No. 1014/2020 on 07.05.2024** and **all other applications on 20.06.2024** for hearing.

**SD/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
02.05.2024  
Sushil

**SD/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**